

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 585/2023

IN THE MATTER OF:

Arif Kidwai

.....PETITIONER

VERSUS

Union of India & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (As Per ORDER DATED 19.04.2024)

Arif Kidwai

S/o Sh. Mohd. Ullah Kidwai,
191, Bihrojpuri Ariya Surapur,
Ambedkar Nagar, Uttar Pradesh-224227

.....PETITIONER

VERSUS

- 1. MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE**
Regional Office (NZ) Through
Additional Principal Chief Conservator of Forests,
Bays No. 24-25, Sector-31 A, Dakshin Marg, Chandigarh- 160030
Email : ronz.chd-mef@nic.in **.....Respondent No.01**
- 2. CENTRAL POLLUTION CONTROL BOARD**
Through Its Member Secretary, Paryavaran Bhawan
East Arjun Nagar, Delhi-110032
Email: mccb.cpcb@nic.in **.....Respondent No.02**
- 3. STATE OF UTTAR PRADESH**
State Of Uttar Pradesh Through Chief Secretary Secretariat Office, Lucknow
Email : cs-up@nic.in **.....Respondent No.03**
- 4. UTTAR PRADESH STATE ENVIRONMENT IMPACT ASSESSMENT
AUTHORITY**
Uttar Pradesh State Environment Impact Assessment
Authority Through Member Secretary 2/90, Vikram Khand- 1,
Gomti Nagar, Lucknow-226010 Uttar Pradesh.
Email: msseiaaup@gmail.com **.....Respondent No.04**
- 5. UTTAR PRADESH INT NIRMATA SAMITI**
Through Its President 87/15,
Rishal Bagh Park, Lalkuan,
Lucknow, Uttar Pradesh – 226001 **.....Respondent No.05**